

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (c). Air-India have proposals to construct a hotel at the Santa Cruz Airport at a cost of Rs. 3 crores, and another at Juhu Beach in Bombay, at a cost of Rs. 1 crore.

(b) International Airlines like Air-India are interested in flight kitchens for catering on board the aircraft and also in hotel accommodation not only for their crew but also for stop-over passengers. Several international airlines have hotels or chains of hotels of their own.

(d) No, Sir. In view of the shortage of hotel accommodation in India, the India Tourism Development Corporation will be fully occupied with hotel projects of their own. Any further effort, whether from the private sector or from an airline like Air-India to supplement the efforts of the India Tourism Development Corporation would be welcome.

#### Burning Of Harijans In Tanjore Incident

645. SHRI GEORGE FERNANDES :  
 SHRIMATI SAVITRY SHYAM :  
 SHRI A. SREEDHARAN :  
 SHRI HEM BARUA :  
 SHRI R. R. SINGH DEO :  
 SHRI RAGHUVIR SINGH  
 SHASTRI :  
 SHRI B. N. SHASTRI :  
 SHRI N. K. SANGHI :  
 SHRI R. K. SINHA :  
 SHRI R. K. AMIN :  
 SHRI D. R. PARMAR :  
 SHRI K. M. KOUSHIK :  
 DR. SUSHILA NAYAR :  
 SHRI MEETHA LAL MEENA :  
 SHRI N. SHIVAPPA :  
 SHRI K. M. MADHUKAR :  
 SHRI BHOGENDR JHA :  
 SHRI K. LAKKAPPA :  
 SHRI LATAFAT ALI KHAN :  
 SHRI SHRI CHAND GOYAL :  
 SHRI P. C. ADICHAN :  
 DR. KARANI SINGH :  
 SHRI VASUDEVAN NAIR :  
 SHRI MANIBHAI J. PATEL :  
 SHRI OM PRAKASH TYAGI :  
 SHRI BHARAT SINGH  
 CHAUHAN :

SHRI HUKAM CHAND

KACHWAI :

SHRI HIMTSINGKA :

SHRI S. K. TAPURIAH :

SHRI A. DIPA :

SHRI DEORAO PATIL :

SHRI YAJNA DATT SHARMA :

SHRI RABI RAY :

SHRI Y. A. PRASAD :

SHRI RAMACHANDRA

VEERAPPA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his Ministry has made inquiries into the incidents in Kilvenmani Village in Tanjore District in which 42 Harijans were burnt to death ;

(b) if so, the details of the incidents ;

(c) the action proposed to be taken at the level of the Central Government in regard to this incident ; and

(d) whether the Central Government have provided any relief to the survivors of the atrocity on the Harijans in the above incident ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). According to information received from the State Government the kisans of village Kilavenmani in district Tanjore attacked about 20 agricultural labourers at about 7-30 p. m. on 25th December, 1968, when the latter were returning after harvesting some crops. In this attack one of the labourers was killed while the remaining escaped to villages Irukkai and Irinjur. The kisans also attacked some of the houses in which the labourers had taken shelter. As a retaliatory measure the villagers of Irukkai and Irinjur armed with deadly weapons including fire arms came to village Kilavenmani and attacked the kisans. They also set fire to a house in the rear room of which were hiding the women and children of the village. It was found in the early hours of next morning that 42 persons including 3 made adults, 19 female adults and 20 children had been burnt to death.

(c) The investigation of the cases registered on the incidents is being held by the State C. I. D. under the charge of a Deputy Inspector General of Police. The Central Government has advised the State Government to take all necessary steps to prevent the recurrence of any violence as a result of any continuance of tension in that area.

(d) No, Sir. The State Government are reported to have taken steps to provide relief to the affected families.

**Restoration of Recognition of Central Government Employees' Union and withdrawal of Police cases against Government Employees.**

646. SHRI VASUDEVAN NAIR:  
SHRI RAMAVTAR SHASTRI:  
SHRI INDRAJIT GUPTA:  
DR. RANEN SEN:  
SHRI DHIRESWAR KALITA:  
SHRI YASPAL SINGH:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the question of restoration of recognition of the Central Government Employees' Unions and the withdrawal of Police cases against employees who participated in the token strike of 19th September, 1968, have been considered;

(b) if so, the decision taken in the matter; and

(b) if not, the time by which the decision is likely to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The question of restoration of recognition of Central Government Employees' Unions, which participated in the strike, has not been considered. The question of withdrawal of Police cases against the employees, who participated in the strike, has been considered, and it has been decided that the cases should not be withdrawn where *prima facie* material exists

against the employees.

(c) As the question of restoration of recognition of the central Government Employees' unions, which participated in the strike, is not under consideration, the question regarding the time by which a decision is likely to be taken in the matter does not arise.

**Allocation for Education During Fourth Plan**

647. SHRI VASUDEVAN NAIR:  
SHRI RAMAVTAR SHASTRI:  
DR. RANEN SEN:  
SHRI CHANDRA SEKHAR SINGH:  
SHRI J. M. BISWAS:

Will the Minister of EDUCATION be pleased to state :

(a) whether the cut in the Fourth Plan allocation for education from Rs. 1300 to Rs. 850 crores has seriously affected the programmes for Primary education;

(b) whether it is a fact that the gap in the resources will make it impossible even to maintain the present pace of progress in the Primary education;

(c) if so, whether any steps have been taken to raise local resources for the programme; and

(d) if so, the details thereof ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) Yes, Sir. The Fourth Plan allocation for general and technical education now stands at Rs. 809 crores. This constraint of resources will affect the pace of educational development in all sectors and especially in primary education;

(b) In the third Plan, the enrolment of children in classes I—V increased by 147.3 lakhs—from 341.9 lakhs (or 62.4 per cent of the population in the age-group 6-11) to 497.2 lakhs (or 75.6 per cent of the corresponding age-group). In the Fourth Plan, the additional enrolment will